

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SRDN ENTERPRISES PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SRDN ENTERPRISES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	04-06-2021
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Hyderabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U45209TG2021PTC152025
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	8-2-472/B/2/4 & 8-2-472/B/5, First Floor, Bhooma Plaza, Avenue 7, Street No. 4, Banjara Hills, Hyderabad. Telangana 500034.
6.	LIQUIDATION COMMENCEMENT DATE OF CRPORATE PERSON	04-12-2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Gorantla Madhavaiah Regn.No. IBBI/IPA-003/IP-N00357/ 2021- 2022/13762 Address: Plot No. 201, Gayatri Nagar, Union Bank of India Lane, Borabanda, Hyderabad – 50018 E-mail: Madhav_cwa@yahoo.co.in Telephone No. +91 7893220778
8.	LAST DATE FOR SUBMISSION OF CLAIMS	03-01-2024

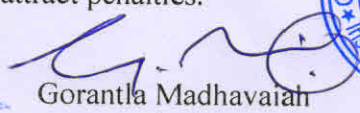
Notice is hereby given that the SRDN Enterprises Private Limited has commenced voluntary liquidation on 04-12-2023.

The stakeholders of SRDN Enterprises are hereby called upon to submit a proof of their claims, on or before 03-01-2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06-12-2023
Place: Hyderabad


Gorantla Madhavaiah
Liquidator
IBBI/IPA-003/IP-N00357/2021-2022/13762

